Sundaram Mahadeo Autoworld Pvt Ltd

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of Operational creditors (Employees);

Date of Commencement of CIRP: 20-01-2023; List of Creditors is Pursuant to claims received and updated as on 26-08-2023

(Amount in ₹)

| | | Name of authorised representative, if any | | Details of claim received | | Details of claim admitted | | | | | Amount of any | | | |
|---|----------|---|--|---------------------------|----------------|---------------------------|-----------|------------------------|--|----------------------------|---|------------------------------------|------------------------------|-----------------|
| S | 6.N 0 | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of | Whether related party? | % of voting share in CoC, if applicabl | Amount of contingent claim | mutual dues, that may be set- off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
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